GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 10
(TO BE ANSWERED ON THE 4th December 2023)

**TRANSFER OF FOREIGN CARRIER SERVICES FROM OTHER
AIRPORTS TO KANNUR INTERNATIONAL AIRPORT**

10.   DR. JOHN BRITTAS

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether Oman Air was accorded permission to transfer its services from
Dabolim International Airport, an existing international airport with Point of Call
status, to Manohar International Airport at Mopa, despite Mopa airport being a
non-metro airport without Point of Call to foreign carriers;
(b) details thereof and the reasons therefor;
(c) whether the same reasoning will be followed for Kannur Airport for starting
operations of foreign carriers by shifting their extant services from other airports to
Kannur;
(d) if not, reasons therefor;
(e) whether Government had earlier rejected a request by Etihad Airlines for
shifting their operations from Jaipur Airport to Kannur; and
(f) details thereof and the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

 (GEN. (DR) V. K. SINGH (RETD))

(a) and (b): The international operations of airlines are governed by the bilateral
Air Services Agreement (ASA) between India and the respective country. Any
foreign airline can operate to/from a point in India if it is designated as a point of
call in the ASA. In the ASA signed with Oman, Goa has been mentioned as the
point of call. As such, designated carriers of both countries are free to mount
international operations to/from any international airport in Goa, including
Manohar International Airport (MOPA).

(c) and (d): Does not arise, as Kannur has not been granted specifically as a point
of call for designated carriers of any foreign country.

(e) and (f): Kannur is not available as a point of call for designated carriers of
UAE-Abu Dhabi. As such, Etihad Airlines, the designated carrier of UAE-Abu

Dhabi, is not permitted to operate scheduled passenger flights from Kannur.

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